

e-mail:law-jk@nic.in  
Fax : Jammu: 0191-2546753(Nov-April),  
Fax: Srinagar: 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

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Subject:- Appointment of Principal Judges of the Family Courts at Srinagar and Jammu.

Reference:- Letter No. 8694/RG/GS, dated 12-04-2021 from Registrar General J&K High Court.

**GOVERNMENT ORDER NO:-3210- JK(LD) of 2021.**  
**D A T E :- 16 - 04 - 2021.**

Sanction is hereby accorded to the appointment of Ms. Masarat Shaheen and Mrs. Kusum Lata Pandita, (District Judges) as Principal Judge(s) of the Family Courts at Srinagar and Jammu respectively in terms of Section 4 (1) of the Family Courts Act, 1984.

This issues with the concurrence of the Hon'ble Common High Court of Jammu and Kashmir and Ladakh.

By Order of the Government of Jammu and Kashmir.

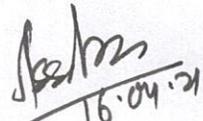
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

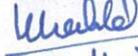
No: LD(A)85/7.

Dated:- 16 -04-2021.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Jammu.
5. Concerned District Judges.
6. Director, Archeology, Archives and Museums, J&K, Jammu.
7. Incharge Website, Department of Law, Justice & P.A.
8. Government Order File.
9. Concerned File.

  
**(Ashish Gupta)**  
**Additional Secretary to Government**

  
16-4-21.